THE ORISSA APPROPRIATION (No.2) ACT, 2005

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PREAMBLE:

AN ACT TO AUTHORISE PAYMENTAND APPROPRIATION OF CERTAIN

SECTIONS:

- Short title.
- Issue of Rs. 20,20,28,06,000 out of the Consolidated Fund of the State of Orissa for the fin noial year 2005-2006.

2. From and out of the Consolidated Fund of the State of Orissa

Appropriation.

THE SCHEDULE ni beilipeds sent pribadica for emus beiliggs bis bisd ed

Schedule amounting in the aggregate to the sum of two thousan crores, twenty eight lakins and softhousand rupees towards defraying the several unbrieds.

000,04. Bonsolidated Fund of the State of Chissa by this Actalhall be appropriated for theutibrees.

Health & Hamily

16,000

*THE ORISSA APPROPRIATION (No.2) ACT, 2005

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[Received the assent of the Governor on the 5th December 2005, first published in an extraordinary issue of the *Orissa Gazette*, dated the 9th December, 2005 (No. 2041)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR 2005-2006

BE it enacted by the Legislature of the State of Orissa in the Fifty-sixth

Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Orissa Appropriation(No.2) Act, 2005.

Issue of Rs.20,20,28, 06,000 out of the Consolidated Fund of the State of Orissa for the financial year 2005-2006. 2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of two thousand twenty crores, twenty eight lakhs and six thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2005-2006 in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

^{*}For the Bill, see Orissa Gazette, Extraordinary, dated the 30th November 2005 (No. 1988).

THE SCHEDULE

(See sections 2 and 3)

1 odta 2 named	yd batol/	3 Source not expending			
No. of Services and purposes	Sums not exceeding				
Vote bruil	Assembly	Voted by the Assembly	Charged on the Consolidated Fund	Total	
80019年中華主日日1日日日	100,51, FB, F	Rs.	Rs.	Rs.	
1 Expenditure relating to the Home Department.	Revenue Capital	77,45,05,000 16,90,83,000	55,13,000	78,00,18,000 16,90,83,000	
2 Expenditure relating to the General Administration	Revenue Capital	3,07,17,000 23,39,20,000	Jo-ordination	3,07,17,000	
Department.	90;04,27,000	eunevenue	relating to the		
3 Expenditure relating to the	Revenue	8,68,55,000	Raj Department		
Revenue Department.		Revenue			
4 Expenditure relating to the Law Department.	Revenue	8,86,15,000	ances & ninistration	8,86,15,00	
5 Expenditure relating to the Finance Department.	Revenue Capital	10,000 5,00,01,000	relating to the	10,00 5,00,01,00	
6 Expenditure relating to the Commerce Department.	Reveune Capital	2,63,25,000	epartment.	2,63,25,00 75,57,00	
7 Expenditure relating to the Works Department.	Revenue Capital	3,88,40,000 115,94,96,000	arces Department relating to the	3,88,40,00 115,94,96,00	
8 Expenditure relating to the	Revenue	6,21,000	25,000	6,46,00	
Orissa Legislative Assembly.	3,61,38,000				
9 Expenditure relating to the Food Supplies & Consumer Welfare	Revenue	5,73,68,000	400,79,00.000 ent of pritisier 2,9,106mm/sqet		
Department.	87,47,000			Expenditure	
AUGUST HOUSE	Revenue	130,91,07,000	s Department.	130,91,07,00	
O Expenditure relating to the School & Mass Education Department.	Capital	_{9U} 62,00,000	relating to the Public	62,00,0	
1 Expenditure relating to the	Revenue	70,22,21,000	partment	70,22,21,0	
Scheduled Tribes & Scheduled Castes Development	Capital	12,35,63,000	elating to the timent.	12,35,63,0	
Department and Minorities & other Backward Classes Development Department.	2,30,15,000	Revenue	relating to the chnology	Expenditure Science & Te	
12 Expenditure relating to the Health & Family	Revenue	17,11,78,000	elating to the pment Departmen	17,11,78,0	
Welfare Department.	48,10,000	Revenue		Expenditure	
13 Expenditure relating to the Housing and Urban	Revenue Capital	34,36,77,000 20,56,46,000	Allairs	34,36,77,0	
Development Department.	14,01,72,000	Revenue	elating to the	97.86.0	
14 Expenditure relating to the Labour & Employment	Revenue	97,86,000 euneveR	elating to the	0,68,79 Depa	
Department.	237		axtile and Handloom Separtment.		

	1 2	APPHUF HIAT	posters and 3		
No. of Services and purposes			Sums no	ot exceeding	
Vo	etc	no amu3 _m me su avd beloV	Voted by the Assembly	Charged on the Consolidated Fund	Total
	Consolidated 'Total	erit	Rs.	Rs.	Rs.
15	Expenditure relating to the Sports and Youth Services Department.	Revenue	1,81,73,000	DATED CES poitaler enut	,81,73,000
16	Expenditure relating to the Planning & Co-ordination Department.	Revenue	30,06,13,000	Oge Department.	,06,13,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	90,04,27,000	90 ent or principal	,04,27,000
18	Expenditure relating to the Public Grievances & Pension Administration	Revenue	7,87,000	Department carrio to ture relating to the oni	7,87,000
	Department.	ine adwegate			
19	Expenditure relating to the Industries Department.	Revenue	25,88,65,000	in ancial win transport	,88,65,000
20	Expenditure relating to the Water Resources Department.	Revenue Capital	37,69,57,000 192,35,47,000		,69,57,000
21	Expenditure relating to the Transport Department.	Revenue	1,59,71,000	to the saxouramhage	,59,71,00
22	Expenditure relating to the Forest & Environment Department.	Revenue Capital	7,59,71,000 3,61,38,000		,59,71,000 ,61,38,000
23	Expenditure relating to the Agriculture Department.	Revenue	7,03,08,000	Splies & Splies & er Welfare	,03,08,00
24	Expenditure relating to the .	Revenue	67,47,000	ent.	67,47,00
	Steel & Mines Department.	130,91,07,000	Revenue	ture relating to the	
25	Expenditure relating to the Information & Public	Revenue	3,17,17,000	Mass Education Tent.	,17,17,00
	Relations Department.	70,22,21,000	Revenue		
26	Expenditure relating to the Excise Department.	Revenue	69,08,000	ed Tribes & Scheduler Sevelopment	
27	Expenditure relating to the Science & Technology Department.	Revenue	2,30,15,000	ent and Minorities Lackward Classes Iment Department	
28	Expenditure relating to the Rural Development Department	Revenue nt. Capital	104,83,03,000 94,13,77,000		,83,03,00 ,13,77,00
29	Expenditure relating to the Parliamentary Affairs	Revenue	48,10,000	21,88,000	
30	Department. Expenditure relating to the Energy Department.	Revenue	14,01,72,000		,01,72,00
31	Expenditure relating to the Taxtile and Handloom	Revenue	3,02,63,000		,04,37,00

No. of Services and purposes			Sums not exceeding				
٧	ote	ed the assent of the Pa	ONTENTS If no inability	Voted by the Assembly	Charged on the Consolidated Fund	Total	
			17 30 300	Rs.	Rs.	Rs.	
32	The state of the s	e relating to the d Culture Department.	Revenue	1,16,30,000	FARE OF LABOU	1,16,30,000	
33	Fisheries a	Development	Revenue Capital	17,98,96,000 1,04,50,000	and commencements FIGH The of Fund.	17,98,96,000 1,04,50,000	
34	Expenditur	e relating to the on Department.	Revenue Capital	2,59,56,000 7,73,86,000	nent and functions atlors and remove	2,59,56,000 7,73,86,000	
35		e relating to the erprises Department.	Revenue	1,000	n of office by men uppoint Committee	1,000 Poweroos	
36	Women an	e relating to the distribution of the distribu	Revenue	331,85,41,000	cumulations trans unipaid accumula on to the Fund by o	331,85,41,000	
37		e relating to the a & Technology t.	Revenue	19,22,90,000	advances by the dependence of	19,22,90,000	
38		e relating to the location Department.	Revenue	51,30,04,000	Fund and placin	51,30,04,000	
		e relating to the on for reduction ce of debt.	Revenue	Board or haunar Welfare Commis	400,00,00,000	400,00,00,000	
	Tatal	Revenue Account	buildoes,	1119,11,50,000	400,79,00,000	1519,90,50,000	
	Total	Capital Account	(Quinart bev a call for fer	494,43,64,000	5,93,92,000	500,37,56,000	
		GRAND TOTAL	me disse	1613,55,14,000	406,72,92,000	2020,28,06,000	

Officers and employees of Board to be public servants evoluties (a) Protection of action taken in good faith, dino technic nested reflore